

**Title:** Introduction of the Constitution (amendment) Bill, 1999 (Insertion of new article 9A)

16.09 hrs.

SHRI VAIKO (SIVAKASI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI VAIKO : I introduce the Bill.

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